

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. C.A.(CAA)/36(MB)2024

**IN THE MATTER OF**  
PERIGOLD PREMEDIA (INDIA) PRIVATE LIMITED

U/s 230-232, Sec 234 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: CA Harsh C. Ruparelia (PH)

For the Respondent:

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**ORDER**

Heard. **Reserved for Orders.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/